

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000007/2020	BLU ENGINEERS PVT. LTD. VS HOTEL SEETAL, M/S. SEETAL GROUP	DUSMANTA SAHOO VS	// ()
2	ARBP/000008/2020	M/S. STAR COMPUTER INSTITUTE PVT. LTD. VS RAVENSHAW UNIV EWRSITY	UMESH CHANDRA PATNAIK VS	// ()
3	BLAPL/0002146/2020	SANTOSH KUMAR DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	//0 ()
4	BLAPL/0002147/2020	SAHABAZ KHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	JATNI P.S. /412 /2018 ()
5	BLAPL/0002148/2020	RAJESH KUMAR SENAPATI VS STATE OF ODISHA	P.K.DAS VS	RAIRAKHOL /39 /2018 ()
6	BLAPL/0002149/2020	BINOD KUMAR SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANDHEIGOLE /10 /2020 ()
7	BLAPL/0002150/2020	MUNESH KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT GRPS /09 /2019 ()
8	BLAPL/0002151/2020	CHANDAN SAHOO VS STATE OF ODISHA	B.K.MOHAPATRA VS	SATYABADI /154 /2019 ()
9	BLAPL/0002152/2020	PRASANTA @ PRASANT KUMAR SAHOO VS STATE OF ODISHA	B.S.DASPANDA VS	CHAMPUA /13 /2020 ()
10	BLAPL/0002153/2020	HARISH CHANDRA MOHANTY VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	//0 ()
11	BLAPL/0002154/2020	MITHUN @ SUBASH MURMU VS STATE OF ODISHA	JAGANNATH KAMILA VS	RAIBANIA /18 /2019 ()

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0002155/2020	MD. SHENEWAZ @ SHEWAZ VS STATE OF ODISHA	JAGANNATH KAMILA VS	PADWA /87 /2018 () //
13	BLAPL/0002156/2020	SAHIL KHAN VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	DHANUPALI /49 /2020 () //
14	BLAPL/0002157/2020	BALRAM BHATRA @ BALIRAM BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /12 /2019 () //
15	BLAPL/0002158/2020	KUSUMA SAHOO VS STATE OF ODISHA	B.K.RATH VS	BANKI /84 /2018 () //
16	BLAPL/0002159/2020	RAJU MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /22 /2020 () //
17	BLAPL/0002160/2020	BABU @ SK MUSTAKIM VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	AUL /151 /2019 () //
18	BLAPL/0002161/2020	BABU @ SK MUSTAKIM VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	AUL /143 /2019 () //
19	BLAPL/0002162/2020	BABU @ SK MUSTAKIM VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	AUL /166 /2019 () //
20	BLAPL/0002163/2020	KALU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /71 /2004 () //
21	BLAPL/0002164/2020	ANANTARAM BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /68 /2018 () //
22	BLAPL/0002165/2020	SANTOSH PALEI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIMAPADA /87 /2017 () //
23	BLAPL/0002166/2020	DILLIP @ RAGHUMANI NAYAK	PRADEEP KUMAR PARIDA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
24	BLAPL/0002167/2020	STATE OF ODISHA SIPUN @ PRAVAT MALLICK	PRAFULLA KUMAR KAR	// TIRTOL /252 /2016
		VS	VS	()
25	BLAPL/0002168/2020	STATE OF ODISHA SUSANTA SAHU	ANIRUDHA DAS	// MANAMUNDA /122 /2013
		VS	VS	()
26	BLAPL/0002169/2020	STATE OF ODISHA BISWAJIT SINHA	SUVASHISH PATNAIK	// KHAJURIPADA /85 /2016
		VS	VS	()
27	BLAPL/0002170/2020	STATE OF ODISHA SUSANTA NAIK	NIRANJAN MAHARANA	// BARAMBA /136 /2018
		VS	VS	()
28	BLAPL/0002171/2020	STATE OF ODISHA MUSHA JENA	BIPLAB KUMAR DASH	// CUTTACK SADAR /178 /2019
		VS	VS	()
29	BLAPL/0002172/2020	STATE OF ODISHA KRUSHNA PRADHAN	BIBHUDANANDA MOHAPATRA	// BHANJANAGAR /46 /2002
		VS	VS	()
30	BLAPL/0002173/2020	STATE OF ODISHA RAMESH CHANDRA MALLIK	K.K.ROUT	// CHOUDWAR /498 /2019
		VS	VS	()
31	BLAPL/0002174/2020	STATE OF ODISHA SAROJ KUMAR BEHERA	JAIRAJ BEHERA	// BELPARA /260 /2019
		VS	VS	()
32	BLAPL/0002175/2020	STATE OF ODISHA MANTU @ BHAKUDA @ JOGESWAR SINGH	PRAFULLA CHANDRA DAS	// BARKOTE /162 /2019
		VS	VS	()
33	CMAPL/0000170/2020	STATE OF ODISHA SAMIR KU.SAMAL	SACHIDANANDA NAYAK	// /
		VS	VS	()
34	CMAPL/0000171/2020	SPL.SECY,A.R.C JOGESH CH.MEHER	S.K.NAYAK(2)	// /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	CMP/0000262/2020	STATE OF ODISHA SUKANTA BHOI @ DAS VS PANKAJ KUMAR NAYAK	MAHESWAR MOHANTY VS	// // ()
36	CMP/0000263/2020	SUBRAT SAHU VS PRATIMA SAMANTARAY	BIBEKANANDA BHUYAN VS	// () //
37	CMP/0000264/2020	BHARAT CHANDRA SATPATHY VS PURNA CHANDRA LENKA	DEBARAJ MOHANTY VS	// () //
38	CONTC/0000989/2020	PRASANNA KU.PANIGRAHI VS SUPRITA PATTNAIK	D.P.JENA VS	// () //
39	CONTC/0000990/2020	RAJESH KUMAR MODA VS K.G.JOSEPH JACKSON	ADV. VS	// () //
40	CONTC/0000991/2020	AMIT KUMAR SATPATHY VS BIJAYT KUMAR SAHU	BISWAJIT MOHAPATRA VS	// () //
41	CONTC/0000992/2020	PITABASH JENA VS MAMATA MALLICK	ADV. VS	// () //
42	CRLMA/0000071/2020	DILIP PATTNAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
43	CRLMA/0000072/2020	PRADIPTA KU.GUMANSINGH VS STATE OF ODISHA	M.R.MOHAPATRA VS	//0 () //
44	CRLMC/0000784/2020	GOURANGA ROUL VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	SIMULIA /350 /2019 () //
45	CRLMC/0000785/2020	PUSPANJALI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	G.UNDYAGIRI /201 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CRLMC/0000786/2020	BIJAY KU.PRADHAN VS STATE OF ORISSA	BASUDEV PUJARI VS	BARKOTE /307 /2017 () //
47	CRLMC/0000787/2020	ANAND KUMAR VS STATE OF ODISHA	G.N.MISHRA VS	CAPITAL P.S. /462 /2019 () //
48	CRLMC/0000788/2020	DEBENDRA BAG VS STATE OF ODISHA	ANIL KUMAR DALAI VS	LAKHANA /2 /2016 () //
49	CRLMC/0000789/2020	ROHINI SABAR VS STATE OF ORISSA	SACHIDANANDA DASH VS	NARAYANPATNA /4 /2008 () //
50	CRLMC/0000790/2020	SIBASHANKAR DASH VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	/ /0 () //
51	CRLMC/0000791/2020	SIBASHANKAR DASH VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	GOLANTHARA (BERHAMPUR) /204 /2018 () //
52	CRLMC/0000792/2020	KAILASH MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /68 /2016 () //
53	CRLMC/0000793/2020	MANOJ MOHAN BARAL VS STATE OF ORISSA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /20 /2013 () //
54	CRLMP/0000357/2020	CHHABIRANI MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //
55	CRLMP/0000358/2020	BAPI @ PRADIPTA KUMAR SAHOO VS STATE OF ORISSA	KARUNAKAR GAYA VS	/ /0 () //
56	CRLMP/0000359/2020	SOUBHAGYA NANDAN MAHANTA VS S.P, KEONJHAR	PARTHA SARATAHI DAS VS	/ /0 () //
57	CRLMP/0000360/2020	KRISHNA SAMANTARAY	SAMBEET PATTANAYAK	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	CRLMP/0000361/2020	MALATI SAHOO	ASHOK SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0000362/2020	PARBATI PARAJA	PRASANTA KUMAR SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0000363/2020	PADURAM NAIK	S.P.MOHANTY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
61	CRLREV/0000196/2020	PRAMOD BINDHANI	J.K.KHUNTIA	DHUSURI /58 /2017
		VS	VS	()
		STATE OF ODISHA		//
62	CRLREV/0000197/2020	SUSANTA JENA	AMITAV TRIPATHY	KHANTAPADA /191 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	CRLREV/0000198/2020	A. PRASAD RAO	P.V.BALAKRISHNA	/ /0
		VS	VS	()
		ODISHA STATE CO-OPERATIVE BANK LTD.		//
64	FAO/0000316/2020	ASHOK BARGE	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
65	FAO/0000317/2020	ARJUN HARIJAN	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
66	FAO/0000318/2020	THAKUR GOUD	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
67	FAO/0000319/2020	M.C. OF PALLISHREE GIRLS HJIGH SCHOOL, DAMHENDRA	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	FAO/0000320/2020	M.C. OF KALILNGA VIDYAPITHA (HIGH SCHOOL), DAMHENDRA	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	FAO/0000321/2020	STATE OF ODISHA M.C. OF PADMA CHARAN HIGH SCHOOL, ALAPPUKHUR	VIKRAM CHANDRA KUMAR SAHOO	// // 0
70	FAO/0000322/2020	STATE OF ODISHA BALARAM GHOSH	S.K.NAYAK (2)	// // 0
71	LAA/0000011/2020	BRAJALAL GHOSH DIRECTOR, INTERIM TEST RANGE, CHAMPIDIPARA	A.K.BOSE (ASST.SOLICITOR GENERAL OF INDIA (OHC))	// 0 //
72	LAA/0000012/2020	ASHOK SENAPATI DIRECTOR, INRTERIM TEST RANGE, CHANDIPUR	A.K.BOSE (ASSISTANT SOLICITOR G.I.OF INDIA)(OHC)	// 0 //
73	MACA/0000183/2020	DIVISIONAL MANAGER,L NATIONAL INSURANCE CORPORATION KAINPHUL BEHERA	CHITESH KUMAR MISHRA	// 0 //
74	MATA/0000039/2020	ARABINDA SAHU	SANJEEV UDGATA	// 0 //
75	MATA/0000040/2020	SASMITA GARNAIK MADHUSMITA SWAIN	PRABODH CHANDRA NAYAK	// 0 //
76	RPFAM/0000079/2020	TAPAS KU.DALEI R.SRINIVAS RAO ACHARY	JYOTIRMAYA SAHOO	// 0 //
77	RSA/0000088/2020	R. BHUBANESWARI ACHARY MINA KUMARI BISWAL	M/S.P.K.SAHOO	// 0 //
78	RSA/0000089/2020	GURU CHARAN BISWAL ANANTA PR.MOHANTY	KISHORE KUMAR JENA	// 0 //
79	RSA/0000090/2020	GOLEKHA CHARAN SAHOO DURYODHAN DALEI	S.K.NAYAK 2	// 0 //
		VS NANDA DALEI	VS	0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	TRP(C)/0000079/2020	MADHUMITA SETHI VS RANJIT KU.SETHI	BIJAYA KUMAR MISHRA VS	// 0 //
81	TRP(C)/0000080/2020	RAKESH ROSHAN HOTA VS PURNA CH.DAS	MANAS RANJAN PANDA VS	// 0 //
82	WA/0000172/2020	STATE OF ODISHA VS PRAFULLA KUMAR DASH	A.G.A. VS	// 0 //
83	WA/0000173/2020	INSPECTOR GENERAL OF POLICE, C.R.P.F. VS ARUN CH.MAJHI	BABITA SAHU (CENTRAL GOVT. COUNSEL)(O.H.C.) VS	// 0 //
84	WA/0000174/2020	KASINATH BEHERA VS GENERAL MANAGER (NW 1) AND APPOINTING AUTHORITY, STATE BANK OF INDIA	ADV. VS	// 0 //
85	WA/0000175/2020	STATE OF ODISHA VS PRAHALLAD MISHRA	A.G.A. VS	// 0 //
86	WA/0000176/2020	HIGHER EDUCATION VS RABINDRANATH JENA	A.G.A. VS	// 0 //
87	WP(C)/0008615/2020	NRUSINGHA CHARAN MALLICK VS THE COLLECTOR CUM DISTRICT MAGISTRATE,JAJPUR	SUBASH CHANDRA PRADHAN VS	// 0 //
88	WP(C)/0008616/2020	DR.BIKASH DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
89	WP(C)/0008617/2020	GOURAHARI MOHANTA VS STATE OF ODISHA	SURYA NARAYANN PATNAIK VS	// 0 //
90	WP(C)/0008618/2020	SUDHANSHU KUMAR PADHEE VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
91	WP(C)/0008619/2020	ARUN PRASAD MIHSRA	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
92	WP(C)/0008620/2020	TARUN KUMAR MOHAPATRA	M/S.SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0008621/2020	PHULA PRADHAN	SURYA NARAYN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0008622/2020	DR.SISIR KUMAR BRAHMA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0008623/2020	UDAYANATH ROUT	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0008624/2020	DR.SUSHREET KUMAR DASH	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0008625/2020	PABITRA KUMAR ROUSTRAY	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0008626/2020	BISWARANJAN MOHANTY	M/S.SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0008627/2020	TARANISEN PATTNAIK	SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0008628/2020	MIHIR RANJAN HARICHANDAN	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0008629/2020	PRAVAT GOUDA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0008630/2020	TAIMUD KHAN	SURYA NARAYAN PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0008631/2020	STATE OF ODISHA RABINDRA KUMAR JENA VS	SURYA NARAYAN PATNAIK VS	// // 0
104	WP(C)/0008632/2020	STATE OF ODISHA BICHITRANANDA PATRA VS	AMAR KUMAR MOHANTY VS	// // 0
105	WP(C)/0008633/2020	COLLECTOR CUTTACK BISWANATH MOHAPATRA VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
106	WP(C)/0008634/2020	STATE OF ODISHA TRIPATI SAHUKAR VS	ARUN KUMAR PATRA VS	// // 0
107	WP(C)/0008635/2020	STATE OF ODISHA SUSHIL KUMAR PANDA VS	SIBANARAYAN BISWAL VS	// // 0
108	WP(C)/0008636/2020	STATE OF ODISHA UNION OF INDIA VS	ANINDYA KU MISHRA VS	// // 0
109	WP(C)/0008637/2020	SHIBA SHANKAR NAYAK UNION OF INDIA VS	ANINDYA KU MISHRA VS	// // 0
110	WP(C)/0008638/2020	RAMA PRASAD VERMA BIBHU PRASAD MOHANTY VS	KRISHNA CHANDRA RATH VS	// // 0
111	WP(C)/0008639/2020	GOVERNMENT OF ODISHA RANJAN KUMAR LENKA VS	SURENDRA KUMAR ROUT VS	// // 0
112	WP(C)/0008640/2020	UNION OF INDIA M/S. FUN LEELA WATER PARK VS	PRANAB KUMAR PASAYAT VS	// // 0
113	WP(C)/0008641/2020	THE AUTHORIZED OFFICER, BANK OF INDIA RABINDRA MISHRA VS	SURENDRA KUMAR ROUT VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0008642/2020	TILLOTTAMA PANIGRAHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
115	WP(C)/0008643/2020	SARBESWAR SWAIN VS BRANCH MANAGER, INDIAN OVERSEAS BANK	T.PANIGRAHI VS	// 0 //
116	WP(C)/0008644/2020	SIDHESWAR SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
117	WP(C)/0008645/2020	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
118	WP(C)/0008646/2020	SARAT CHANDRA TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0008647/2020	KAILASH CHANDRA NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
120	WP(C)/0008648/2020	LAXMIKANTA BARIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0008649/2020	KIRAN PRASAD PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
122	WP(C)/0008650/2020	HARIHAR BEHERA VS COLLECTOR AND DM, ANGUL	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0008651/2020	BHAGABAN JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
124	WP(C)/0008652/2020	V.MADHUSUDAN ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0008653/2020	SATYANARAYAN MAHAPATRA	SATYAJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0008654/2020	AMIYA KUMAR GOUDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0008655/2020	PRATAP CHANDRA MAHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0008656/2020	ANTARJYAMI PANDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0008657/2020	P.ANUP DASH	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0008658/2020	SARBESWAR SWAIN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0008659/2020	PENGUIN TRADING AND AGENCIES LIMITED	SARADA PRASAD SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
132	WP(C)/0008660/2020	PRATAP SAHU	M/S.SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0008661/2020	DEEPAK KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0008662/2020	SUBASH CHANDRA MAHANKUDA	PRADIP KUMAR DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0008663/2020	BRUNDABAN SAMAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0008664/2020	SUDHAKAR MOHARANA	AMIYA KUMAR TARAI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
137	WP(C)/0008665/2020	GEETANJALI KAR	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		AO,ALLAHABAD BANK, ZONAL OFFICER, SAMBALPUR		//
138	WP(C)/0008666/2020	KALINGA KESHORI MOHANTY	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
139	WP(C)/0008667/2020	SUMANTA KUMAR MOHARANA	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
140	WP(C)/0008668/2020	MAHENDRA KUMAR BARIK	PARSURAM PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
141	WP(C)/0008669/2020	DURJYODHAN JANI	SRIKANTA KU. NATH	//
		VS	VS	0
		STATE OF ODISHA		//
142	WP(C)/0008670/2020	LAKHAN SAHOO	M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
143	WP(C)/0008671/2020	SANKAR MANDHATA	B.S.MISHRA..3	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE PURI		//
144	WP(C)/0008672/2020	SANTANU SAHU	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
145	WP(C)/0008673/2020	CHAKRADHAR ROUT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
146	WP(C)/0008674/2020	SANKARSAN SAHOO	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
147	WP(C)/0008675/2020	SOUMYAKANTA PATRA	NIRMALCHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0008676/2020	PARAMANDA MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
149	WP(C)/0008677/2020	SOVALIN PRADHAN VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
150	WP(C)/0008678/2020	ANIL DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
151	WP(C)/0008679/2020	PABITRA MOHAN SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
152	WP(C)/0008680/2020	DURMILA RATAI @ TAPASWINI BAGARTY VS COLLECTOR CUM DISTRICT MAGISTRATE, BOLANGIR	SIDHARTH PRASAD MISHRA VS	// 0 //
153	WP(C)/0008681/2020	BANSIDHR PARIDA VS KAMALA LOCHAN PARIDA	NITYANANDA BEHERA VS	// 0 //
154	WP(C)/0008682/2020	URBASI MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
155	WP(C)/0008683/2020	PRATIMA DEI VS STATE OF ORISSA	PRASANTA KUMAR SAHOO VS	// 0 //
156	WP(C)/0008684/2020	M/S.RADHAKRISHNA VS ADITYA BIRLA FINANCE LTD	AVIJIT PAL VS	// 0 //
157	WP(C)/0008685/2020	RANJIT SAHOO VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
158	WP(C)/0008686/2020	PRASANTA KUMAR MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
159	WP(C)/0008687/2020	SOURAV KUMAR AGARWAL	SUPRIYA PATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0008688/2020	AMIYA KUMAR KHUNTIA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0008689/2020	SANAT KUMAR PATRO	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
162	WP(C)/0008690/2020	KASINATH BEHERA	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		COLLECTOR MAYURBHANJ		//
163	WP(C)/0008691/2020	NIRANJAN RANA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		OMBUDSMEN RESERVE BANK OF INDIA		//
164	WP(C)/0008692/2020	RABINDRA KUMAR JENA	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODIHSA		//
165	WP(C)/0008693/2020	AMULYA TARAI	B.K.NAYAK.1	//
		VS	VS	0
		GOVT.OF ODISHA		//
166	WP(C)/0008694/2020	SANTOSH KUMAR SENA	PRADEEPTA KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0008695/2020	MANAS RANJAN SAHU	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0008696/2020	JOGESWAR DEO	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0008697/2020	TRILOCHAN SETHY	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0008698/2020	SARATA CHANDRA KHUNTIA	NIRMAL RANJAN ROURTRAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0008699/2020	UNION OF INDIA JHUNILATA ROUT VS	PRITAM KUMAR MOHANTY VS	// // 0
172	WP(C)/0008700/2020	I.L.C.TANGI POLICE STATION CHARAN DAS VS	BISWAJIT JENA VS	// // 0
173	WP(C)/0008701/2020	STATE OF ODISHA ALEKH BANDHU MAJHEE VS	B.SINGH VS	// // 0
174	WP(C)/0008702/2020	THE DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL BANITA BEHERA VS	S.P.NATH VS	// // 0
175	WP(C)/0008703/2020	STATE OF ODISHA ARUP KUMAR PRUSTY VS	M. BALAKRISHNA RAO VS	// // 0
176	WP(C)/0008704/2020	THE CHAIRMAN STATE TRANSPORT AUTHORITY ODISHA BISHNUPRASAD JENA VS	SANJIB MOHANTY VS	// // 0
177	WP(C)/0008705/2020	STATE OF ODISHA HIMANSHU SHEKHAR HOTA VS	SURYA NARAYAN SATPATHY VS	// // 0
178	WP(C)/0008706/2020	PRANAB KISHORE BHARATI GOSWAMI SIBA SINGH VS	SANJIB MOHANTY VS	// // 0
179	WP(C)/0008707/2020	GENERAL MANAGER LIC OF INDIA GURU PRASAD PANDA VS	BHABANI SANKAR DAS VS	// // 0
180	WP(C)/0008708/2020	THE CHIEF GENERAL MANAGER STATE BANK OF INDIA RANJIT LIMA VS	JITENDRA KUMAR DIGAL VS	// // 0
181	WP(C)/0008709/2020	STATE OF ODISHA JIBAN KRUSHNA JENA VS	JITENDRA KUMAR DIGAL VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0008710/2020	PABAN KUMAR SAHA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
183	WP(C)/0008711/2020	GOPAL KRUSHNA PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
184	WP(C)/0008712/2020	RADHAKANTA SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
185	WP(C)/0008713/2020	SURYANARAYAN SAHU VS STATE OF ODISHA	KHAGESWAR LENKA VS	// 0 //
186	WP(C)/0008714/2020	BALAKRUSHNA POLAI VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
187	WP(C)/0008715/2020	KARUNAKAR DASH VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	// 0 //
188	WP(C)/0008716/2020	ANITA BEHERA VS COLLECTOR, PURI	KALI PRASANNA MISHRA VS	// 0 //
189	WP(C)/0008717/2020	ODISHA GRAMYA BANK,PURI BRANCH VS THE PROJECT DIRECTOR, DISTRICT RURAL DEVELOPMENT	AUROVINDA MOHANTY VS	// 0 //
190	WP(C)/0008718/2020	A.V RAMAN VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
191	WP(C)/0008719/2020	TAPAS RANJAN PATTNAIK VS SMRUTI PRAGYAN SAMANT	MANAS MOHAPATRA VS	// 0 //
192	WP(C)/0008720/2020	UNION OF INDIA VS BIJAYA KUMAR SHASANI	ANINDYA KUMAR MISHRA VS	// 0 //
193	WP(C)/0008721/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0008722/2020	SUBASH CHANDRA MOHAPATRA BISWANATH SETHI	BASUDEV BARIK	//
		VS	VS	0
195	WP(C)/0008723/2020	STATE OF ORISSA UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
196	WP(C)/0008724/2020	A.P.SHYAM GOURANGA CHARAN DAS	J.D BARIK	//
		VS	VS	0
197	WP(C)/0008725/2020	STATE OF ODISHA UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
198	WP(C)/0008726/2020	SASHIBHUSAN MOHANTY BISWANATH SETHI	BASUDEV BARIK	//
		VS	VS	0
199	WP(C)/0008727/2020	STATE OF ORISSA UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
200	WP(C)/0008728/2020	D.ADI REDDY M/S TANISHAS E WORLD	NITISH KUMAR MISHRA	//
		VS	VS	0
201	WP(C)/0008729/2020	EMPLOYEES STATE INSURANCE CORPORATION MAMATA RANI PANDA	R.P.BADUMAHAPATRA	//
		VS	VS	0
202	WP(C)/0008730/2020	STATE OF ORISSA UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0008731/2020	SURENDRA NATH BEHERA UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
204	WP(C)/0008732/2020	DEBA PRASAD KHUNTIA DHARM SINGH MAJHI @ BHOI	B.K.NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0008733/2020	STATE OF ORISSA PRASAD KUMAR PARIDA VS	PRABHU PRASANNA BEHERA VS	// // 0
206	WP(C)/0008734/2020	STATE OF ODISHA MAMATA MANJARI VS	SOMANATH NANDA VS	// // 0
207	WP(C)/0008735/2020	STATE OF ODISHA GITANJALI PRADHAN VS	G.P.JENA VS	// // 0
208	WP(C)/0008736/2020	THE PRINCIPAL SECRETARY TO GOVT. KRISHNA CHANDRA MISHRA VS	G.P.JENA VS	// // 0
209	WP(C)/0008737/2020	CHAIRMAN-CUM-MD, OSRTC RAMESH KUMAR BEHERA VS	B.BARAL VS	// // 0
210	WP(C)/0008738/2020	STATE OF ODISHA BIPIN BIHARI NAYAK VS	BAMDEV BARAL VS	// // 0
211	WP(C)/0008739/2020	THE COMMISSIONER-CUM-SECRETARY BIMALAKANTA TRIPATHY VS	BAMADEV BARAL VS	// // 0
212	WP(C)/0008740/2020	STATE OF ODISHA ASWINI KUMAR MOHANTY VS	SWARUP KUMAR PATNAIK VS	// // 0
213	WP(C)/0008741/2020	UNION OF INDIA PRAMILA PATI VS	NIRANJAN PANDA VS	// // 0
214	WP(C)/0008742/2020	STATE OF ODISHA JUNIOR ENGINEER, ELECTRICAL (ENZEN) VS	S.C.DASH VS	// // 0
215	WP(C)/0008743/2020	RENALATA SAHOO S.D.O.ELECTRICAL (ENZEN) VS	S.C.DASH VS	// // 0
		PRADEEP MOHAPATRA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0008744/2020	BINAYA KUMAR BISWAL VS STATE	SHASHIBHUSAN BISWAL VS	// 0 //
217	WP(C)/0008745/2020	SRIKANTA JENA VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	// 0 //
218	WP(C)/0008746/2020	ASHOK KUMAR RAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
219	WP(C)/0008747/2020	DURGA PRASAD RATH VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
220	WP(C)/0008748/2020	SATYABRATA DAS VS GENERAL MANAGER SOUTH EASTERN RAILWAY	S.K.NAYAK..2 VS	// 0 //
221	WP(C)/0008749/2020	DHANU BADATYA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
222	WP(C)/0008750/2020	SIDHESWAR BRICK INDUSTRIES VS R.T.O.,JAGATSINGHPUR	DIPTI RANJAN BHOKTA VS	// 0 //
223	WP(C)/0008751/2020	PRAMOD PANDA VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
224	WP(C)/0008752/2020	SATYA NARAYAN MANDAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
225	WP(C)/0008753/2020	SUSHANTA SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
226	WP(C)/0008754/2020	SEKHARLAL KUMAR SAHOO VS MONALISHA SAHOO	HIMANSHU BHUSAN DASH VS	// 0 //
227	WP(C)/0008755/2020	LAXMIDHAR SAHU	M/S.PRASANTA KUMAR SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0008756/2020	PRATAP CHANDRA SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
229	WP(C)/0008757/2020	DR.NATABAR SATAPTHY	MANOJ KUMAR PANDA	//
		VS	VS	()
		UNION OF INDIA		//
230	WP(C)/0008758/2020	ANNAPURNA PATRA	SUBRAT KUMAR NAYAK	//
		VS	VS	()
		STATE OF ORISSA		//
231	WP(C)/0008759/2020	MD.NAWASHAD ALAM	AMAR KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0008760/2020	LINGARAJ NAYAK	GOUTAM CHARAN ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0008761/2020	SANATAN NAYAK	BAIBASWATA PANIGRAHI	//
		VS	VS	()
		GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD		//
234	WP(C)/0008762/2020	SITAL PRASAD SINGH	LAXMI NARAYAN PATEL	//
		VS	VS	()
		BM, UTKAL GRAMEEN BANK		//
235	ABLAPL/0003377/2020	MADAN MOHAN ROURAY	BIDYADHAR MANSINGH	RANPUR /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0003378/2020	JASHODA SAHU	AJIT KUMAR ROUT	DHARUADIHI /63 /2018
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0003379/2020	PURNA CHANDRA MOHANTY	N.SAHANI	TANGI (KHURDA) /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0003380/2020	ASHOK KUMAR JENA	B.S.MISHRA(3)	KUMBHARAPARA /54 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0003381/2020	STATE OF ODISHA SAMARENDRA NAYAK @ BUDHA VS	KABIRANJAN MOHANTY VS	// RAJNAGAR /50 /2020 ()
240	ABLAPL/0003382/2020	STATE OF ODISHA SAYED ABDUL QUDDUS VS	SAMARENDRA MOHANTY VS	// DARGHA BAZAR /18 /2020 ()
241	ABLAPL/0003383/2020	STATE OF ODISHA KAILASH MALLICK VS	SUSMITA PATTNAIK VS	// CHANDANPUR /64 /2017 ()
242	ABLAPL/0003384/2020	STATE OF ODISHA SUBAL KUMAR SAMAL VS	ARUN KUMAR DAS-1 VS	// GONDIA /35 /2020 ()
243	ABLAPL/0003385/2020	STATE OF ODISHA ATISH DONGRI @ DONGARI VS	ARIJEET MISHRA VS	// JEYPORE TOWN /51 /2020 ()
244	ABLAPL/0003386/2020	STATE OF ODISHA NANDINI KAR VS	SAROJ KUMAR SAHOO VS	// SALIPUR /57 /2020 ()
245	ABLAPL/0003387/2020	STATE OF ODISHA KORIKANI SUNDAR RAO VS	CHANDAN SAMANTARAY VS	// JARADA /7 /2020 ()
246	ABLAPL/0003388/2020	STATE OF ODISHA SATYABATI BHARATI VS	SOURA CHANDRA MOHAPATRA VS	// BALASORE SADAR /397 /2019 ()
247	ABLAPL/0003389/2020	STATE OF ODISHA NARAYAN RAY VS	G.N.MISHRA VS	// KALIMELA /26 /2020 ()
248	ABLAPL/0003390/2020	STATE OF ODISHA AJIT KUMBHAR VS	CHANDAN SAMANTARAY VS	// DUNGURIPALI /128 /2019 ()
249	ABLAPL/0003391/2020	STATE OF ODISHA RAKESH KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BUGUDA /228 /2018 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0003392/2020	USHA BIDIKA @ USHABATI KATRIYA VS STATE OF ODISHA	BASUDEV MISHRA VS	NARAYANPATNA /83 /2016 () //
251	ABLAPL/0003393/2020	ANIRUDHA DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /331 /2019 () //
252	ABLAPL/0003394/2020	SUMANTA BANCHHUR VS STATE OF ODISHA	DHIRENDRA KU MOHAPATRA VS	BHASMA /10 /2020 () //
253	ABLAPL/0003395/2020	CHANDRAMANI DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /331 /2019 () //
254	ABLAPL/0003396/2020	BHAGIRATHI PANDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	JEYPORE MAHILA /2 /2020 () //
255	ABLAPL/0003397/2020	TIKESWAR MAJHI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KOKSARA /25 /2020 () //
256	ABLAPL/0003398/2020	SUDHIR KUMAR NAIK @ PRAKASH NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANAKUL /52 /2019 () //
257	ABLAPL/0003399/2020	PADMALOCHAN BARIK @ PADIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /76 /2020 () //
258	ABLAPL/0003400/2020	SUKANTA SAHOO @ SUKANTA KUMAR SAHOO VS STATE OF ODISHA	PRAKASH K.MISHRA VS	BARAMBA /75 /2017 () //
259	ABLAPL/0003401/2020	PINTU MALICK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /238 /2019 () //
260	ABLAPL/0003402/2020	JILANI KHAN VS STATE OF ODISHA	DEBASISH SAMAL VS	BHANDARIPOKHARI /155 /2019 () //
261	ABLAPL/0003403/2020	SANJAYA MAHAPATRA	JYOTIRMAYA SAHOO	BAIDESWAR /11 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0003404/2020	STATE OF ODISHA SOUMYA RANJAN DASH	BISWARANJAN MOHAPATRA	// SAHID NAGAR P.S. /87 /2020
		VS	VS	()
263	ABLAPL/0003405/2020	STATE OF ODISHA AMULYA JENA	PRATAP CHANDRA MISHRA	// HARICHANDANPUR /75 /2018
		VS	VS	()
264	ABLAPL/0003406/2020	STATE OF ODISHA SUDHIR SAHU	SURYAKANTA DWIBEDI	// LARAMBA /15 /2020
		VS	VS	()
265	ABLAPL/0003407/2020	STATE OF ODISHA BHARATI DEI @ BISWAL	SAMARENDRA MOHANTY	// BALIKUDA /12 /2020
		VS	VS	()
266	ABLAPL/0003408/2020	STATE OF ODISHA JALIA @ JALESWAR ROUT	S.K.DASH	// NIALI /212 /2018
		VS	VS	()
267	ABLAPL/0003409/2020	STATE OF ODISHA ASHOK KUMAR BHADRA	NIRANJAN LENKA	// JHARPOKHARIA /7 /2020
		VS	VS	()
268	ABLAPL/0003410/2020	STATE OF ODISHA ACHYUTANANDA PRADHAN	B.K.NAYAK-3	// ITAMATI /28 /2020
		VS	VS	()
269	ABLAPL/0003411/2020	STATE OF ODISHA PREETAM KUMAR PARIDA @ PRITAM @ TAPPARTHA SARATHI DAS		// KEONJHAR SADAR /80 /2020
		VS	VS	()
270	ABLAPL/0003412/2020	STATE OF ODISHA AKURA NAYAK	S.K.LENKA	// ODAGAON /128 /2018
		VS	VS	()
271	ABLAPL/0003413/2020	STATE OF ODISHA BICHITRA PATRA	BIJAYA KUMAR RAGADA	// RAJNAGAR /173 /2014
		VS	VS	()
272	ABLAPL/0003414/2020	STATE OF ODISHA LOKA @ LIKANATH SWAIN	P.K.MAHARAJ	// RANPUR /50 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0003415/2020	STATE OF ODISHA AKHILESH KUMAR JHA VS	SIDDHARTH PRASAD MISHRA VS	// UDITNAGAR /50 /2020 ()
274	ABLAPL/0003416/2020	STATE OF ODISHA SUBASH @ SUBASH CHANDRA MOHAPATRA JAYADEBA BEHERA VS	VS	// RANPUR /54 /2020 ()
275	ABLAPL/0003417/2020	STATE OF ODISHA TRILOCHAN BEHERA VS	P.R.MISHRA VS	// DHUSURI /19 /2020 ()
276	ABLAPL/0003418/2020	STATE OF ODISHA BADAL SETHY @ BITU VS	ARIJEET MISHRA VS	// KALINGA NAGAR /150 /2019 ()
277	ABLAPL/0003419/2020	STATE OF ODISHA ASHA @ ASHALATA BEHERA VS	BIPLAB KUMAR DASH VS	// KHURDA P.S. /438 /2019 ()
278	ABLAPL/0003420/2020	STATE OF ODISHA SHRIDHAR GOUDA VS	B.SAHOO VS	// BUGUDA /90 /2013 ()
279	ABLAPL/0003421/2020	STATE OF ODISHA BRUHASPATI BHUE VS	ANUP KUMAR PATNAIK VS	// DEOGAON /33 /2020 ()
280	ABLAPL/0003422/2020	STATE OF ODISHA RAHUL SWAIN VS	M/S ANWAR HUSSEN VS	// KHANDAGIRI P.S. /147 /2020 ()
281	ABLAPL/0003423/2020	STATE OF ODISHA BICKY @ BISHAL DAS VS	M/S ANWAR HUSSAEN VS	// KHANDAGIRI P.S. /147 /2020 ()
282	ABLAPL/0003424/2020	STATE OF ODISHA SWADHIN KUMAR NAYAK @ SWADHIN NAYAK VS	M/S ANWAR HUSSEN VS	// KHANDAGIRI P.S. /147 /2020 ()
283	ABLAPL/0003425/2020	STATE OF ODISHA CHANDU SWAIN @ RAKESH SWAIN VS	M/S ANWAR HUSSEN VS	// KHANDAGIRI P.S. /147 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0003426/2020	SWADHIN KHUNTIA @ SASHANKA SEKHAR VS STATE OF ODISHA	WISAM WAR HUSSEN VS	KHANDAGIRI P.S. /147 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2020 FA/92/1986	NARAN @ NARAYAN ROUT-MP	M/S.ASHOK KU.PATRA
2	19/2020 ITA/7/2020	M/S.ASHIRVAD INFRASTRUCTURES-MP	SUSMITA PATTNAIK
3	24/2020 JCRLA/18/2019	CHINTU SAMANTA-MP	MR.DHANANJAY NAYAK
4	34/2020 LAA/11/2020	DIRECTOR, INTERIM TEST RANGE, CHAMDIPUR-MP	A.K.BOSE (ASST.SOLICITOR GENERAL OF INDIA (OH
5	35/2020 LAA/12/2020	DIRECTOR, INRTERIM TEST RANGE, CHANDIPUR-MP	MR.A.K.BOSE (ASSISTANT SOLICITOR G.I.OF INDIA)(O
6	52/2020 MATA/39/2020	ARABINDA SAHU-MP	SANJEEV UDGATA
7	53/2020 MATA/40/2020	MADHUSMITA SWAIN-MP	PRABODH CHANDRA NAYAK
8	59/2020 CMAPL/170/2020	SAMIR KU.SAMAL-MP	SACHIDANANDA NAYAK
9	60/2020 CONTC/2792/2019	RAJSHREE MINERAL AND CHEMICALS-MP	adv.
10	61/2020 CONTC/2794/2019	RAJSHREE CHLORO CHEM-MP	ADV.
11	87/2020 TRP(C)/79/2020	MADHUMITA SETHI-MP	BIJAYA KUMAR MISHRA
12	88/2020 TRP(C)/80/2020	RAKESH ROSHAN HOTA-MP	MANAS RANJAN PANDA
13	119/2020 RPFAM/240/2019	MANOJ KUMAR PARHI-MP	M/S.R.R.DAS
14	120/2020 RPFAM/312/2019	MANAS RANJAN SETHY@MANAS CH.SETHY-MP	TAPAN KUMAR MOHANTY
15	121/2020 RPFAM/79/2020	R.SRINIVAS RAO ACHARY-MP	JYOTIRMAYA SAHOO
16	167/2020 RSA/89/2020	ANANTA PR.MOHANTY-MP	KISHORE KUMAR JENA
17	175/2020 RSA/506/2014	SUSHANTA KU.DASH-MP	M/S.SANTOSH KU.BEHERA
18	176/2020 RSA/375/2015	BENUDHAR SAHOO-MP	M/S.DAYANANDA MOHAPATRA
19	240/2020 FAO/61/2020	JAYANTI NAYAK-MP	DEBARAJ MOHANTY
20	241/2020 FAO/62/2020	S. NARAYAN REDDY-MP	DEBARAJ MOHANTY
21	242/2020 FAO/311/2020	THE DIVISIONAL MANGER, M/S NATIONAL INSURANCE	CONLTDGMFA
22	243/2020 FAO/310/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE	CONLTDGMFA
23	245/2020 FAO/322/2020	BALARAM GHOSH-MP	S.K.NAYAK (2)
24	250/2020 CRLREV/196/2020	PRAMOD BINDHANI-MP	J.K.KHUNTIA
25	251/2020 CRLREV/196/2020	PRAMOD BINDHANI-MP	J.K.KHUNTIA
26	252/2020	PRAMOD BINDHANI-MP	J.K.KHUNTIA

27	CRLREV/196/2020 253/2020	SUSANTA JENA-MP	AMITAV TRIPATHY
28	CRLREV/197/2020 254/2020	A. PRASAD RAO-MP	P.V.BALAKRISHNA
29	CRLREV/198/2020 258/2020	EMAMI CEMENT LTD-MP	V.NARASINGH
30	WA/163/2020 259/2020	STATE OF ODISHA-MP	A.G.A.
31	WA/172/2020 260/2020	STATE OF ODISHA-MP	A.G.A.
32	WA/172/2020 261/2020	INSPECTOR GENERAL OF POLICE, C.R.P.F.-MP	BABITA SAHU (CENTRAL GOVT. COUNSEL)(O.H.C.)
33	WA/173/2020 262/2020	INSPECTOR GENERAL OF POLICE, C.R.P.F.-MP	BABITA SAHU (CENTRAL GOVT. COUNSEL)(O.H.C.)
34	WA/173/2020 275/2020	MANASA MOHANTY-MP	M/S.UMESH CH.PATNAIK
35	CMP/1018/2018 276/2020	SUBRAT SAHU-MP	BIBEKANANDA BHUYAN
36	CMP/263/2020 320/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-BMPY	DASMOHAPATRA
37	MACA/158/2020 321/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-BMPY	DASMOHAPATRA
38	MACA/158/2020 322/2020	ORIENTAL INSURANCE COMPANY LTD.-MP	N.MOHANTY
39	MACA/182/2020 334/2020	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR-DMP	SUBHARATH SANKAR MOHAPATRA (SR.S.C.)(INCOME)
40	RVWPET/169/2020 335/2020	STATE OF ODISHA-MP	A.G.A.
41	RVWPET/171/2020 431/2020	BIGYAN KUMAR BEURIA-MP	B.S.DASPARIDA
42	CRLA/697/2019 432/2020	RILA NAIK@NAYAK-MP	M/S.JYOTIRMAYA SAHOO
43	CRLA/262/2016 433/2020	RILA NAIK@NAYAK-MP	M/S.JYOTIRMAYA SAHOO
44	CRLA/262/2016 434/2020	BHABESH NAYAK-MP	M/S.BIJAYALAXMI TRIPATHY MR.D.PANDA
45	CRLA/239/2017 443/2020	GOURANGA ROUL-MP	ARJUN CHARAN BEHERA
46	CRLMC/784/2020 444/2020	PUSPANJALI PANDA-MP	RAMDAS ACHARY
47	CRLMC/785/2020 445/2020	SIBASHANKAR DASH-MP	PRADEEP KUMAR ROUT
48	CRLMC/790/2020 446/2020	SIBASHANKAR DASH-MP	PRADEEP KUMAR ROUT
49	CRLMC/790/2020 447/2020	SIBASHANKAR DASH-MP	PRADEEP KUMAR ROUT
50	CRLMC/791/2020 448/2020	SIBASHANKAR DASH-MP	PRADEEP KUMAR ROUT
51	CRLMC/791/2020 3735/2020	NRUSINGHA CHARAN MALLICK-MP	SUBASH CHANDRA PRADHAN
52	WP(C)/8615/2020 3736/2020	TRIPATI SAHUKAR-MP	ARUN KUMAR PATRA
53	WP(C)/8634/2020 3737/2020	SUSHIL KUMAR PANDA-MP	SIBANARAYAN BISWAL
54	WP(C)/8635/2020 3738/2020	UNION OF INDIA-MP	ANINDYA KU MISHRA
55	WP(C)/8636/2020 3739/2020	UNION OF INDIA-MP	ANINDYA KU MISHRA
56	WP(C)/8637/2020 3740/2020	M/S. FUN LEELA WATER PARK-MP	PRANAB KUMAR PASAYAT
57	WP(C)/8640/2020 3741/2020	TILLOTTAMA PANIGRAHI-MP	RUDRA NARAYAN PARIJA
	WP(C)/8642/2020		

58	3742/2020 WP(C)/8643/2020	SARBESWAR SWAIN-MP	T.PANIGRAHI
59	3743/2020 WP(C)/8657/2020	P.ANUP DASH-MP	SAGARIKA SAHOO
60	3744/2020 WP(C)/8659/2020	PENGUIN TRADING AND AGENCIES LIMITED-MP	SARADA PRASAD SARANGI
61	3745/2020 WP(C)/8660/2020	PRATAP SAHU-MP	M/S.SAGARIKA SAHOO
62	3746/2020 WP(C)/8665/2020	GEETANJALI KAR-MP	BIRAJA PRASANNA SATAPATHY
63	3747/2020 WP(C)/8666/2020	KALINGA KESHORI MOHANTY-MP	RANJAN KUMAR ROUT
64	3748/2020 WP(C)/8667/2020	SUMANTA KUMAR MOHARANA-MP	RAJJEET ROY
65	3749/2020 WP(C)/20869/2017	RUDRA NARAYAN MISHRA-MP	M/S.PARTHA SARATHI DAS
66	3751/2020 WP(C)/8680/2020	DURMILA RATAI @ TAPASWINI BAGARTY-MP	SIDHARTH PRASAD MISHRA
67	3752/2020 WP(C)/8684/2020	M/S.RADHAKRISHNA-MP	AVIJIT PAL
68	3753/2020 WP(C)/8685/2020	RANJIT SAHOO-MP	SUPRIYA PATRA
69	3754/2020 WP(C)/8687/2020	SOURAV KUMAR AGARWAL-MP	SUPRIYA PATRA
70	3755/2020 WP(C)/8688/2020	AMIYA KUMAR KHUNTIA-MP	SUPRIYA PATRA
71	3756/2020 WP(C)/8689/2020	SANAT KUMAR PATRO-MP	SUPRIYA PATRA
72	3757/2020 WP(C)/8691/2020	NIRANJAN RANA-MP	SUBHRANSU BHUSAN MOHANTY
73	3758/2020 WP(C)/8693/2020	AMULYA TARAI-MP	B.K.NAYAK.I
74	3759/2020 WP(C)/8695/2020	MANAS RANJAN SAHU-MP	RABINARAYAN NAYAK
75	3763/2020 WP(C)/21443/2019	DR. URMIMALA PRADHAN-MP	M/S.DR.J.K.LENKA
76	3764/2020 WP(C)/3568/2020	SANJUKTA SWAIN-MP	JATADHARI RATH
77	3765/2020 WP(C)/3571/2020	AMALENDU DAS-MP	JATADHARI RATH
78	3766/2020 WP(C)/8699/2020	JHUNILATA ROUT-MP	PRITAM KUMAR MOHANTY
79	3767/2020 WP(C)/8699/2020	JHUNILATA ROUT-MP	PRITAM KUMAR MOHANTY
80	3768/2020 WP(C)/497/2020	MAHESH CHANDRA RAY-MP	MANOJ KUMAR MOHANTY
81	3769/2020 WP(C)/8706/2020	SIBA SINGH-MP	SANJIB MOHANTY
82	3770/2020 WP(C)/1307/2020	SIKHARA CHANDRA JENA-MP	M/S.MANOJ KUMAR MOHANTY
83	3771/2020 WP(C)/6400/2019	KHETRAMOHAN MOHAPATRA-MP	M/S.BANSHIDHAR BAUG
84	3772/2020 WP(C)/8710/2020	PABAN KUMAR SAHA-MP	SAMIR KUMAR MISHRA
85	3773/2020 WP(C)/8711/2020	GOPAL KRUSHNA PATRA-MP	TANMAY MISHRA
86	3774/2020 WP(C)/8712/2020	RADHAKANTA SAHU-MP	TANMAY MISHRA
87	3775/2020 WP(C)/8716/2020	ANITA BEHERA-MP	KALI PRASANNA MISHRA
88	3776/2020 WP(C)/8719/2020	TAPAS RANJAN PATTNAIK-MP	MANAS MOHAPATRA
89	3777/2020	UNION OF INDIA-MP	M/S.ANINDYA KU MISHRA

90	WP(C)/3608/2020 3778/2020	HINDUJA LEYLAND FINANCE LTD.-MP	M/S.NALINI KANTA DASH
91	WP(C)/22496/2018 3779/2020	AFROJI BEGUM-MP	SUSANTA KUMAR TRIPATHY
92	WP(C)/8196/2020 3780/2020	M/S TANISHAS E WORLD-MP	NITISH KUMAR MISHRA
93	WP(C)/8728/2020 3781/2020	RAJURAM AGRAWALLA-MP	M/S.SIDHARTH PADHY
94	WP(C)/20955/2017 3782/2020	AKSHAYA KUMAR BAL-MP	M/S.SAMEER KUMAR DAS
95	WP(C)/7933/2020 3783/2020	DHOBEI SAHOO-MP	M/S.KSHIROD K.ROUT
96	WP(C)/5949/2020 3784/2020	MAMATA MANJARI-MP	SOMANATH NANDA
97	WP(C)/8734/2020 3785/2020	BISHWARANJAN PRADHAN-MP	M/S.AVIJIT MISHRA
98	WP(C)/14619/2019 3786/2020	SAROJ KUMAR MANIK-MP	M/S.DEBASIS PANIGRAHI
99	WP(C)/887/2020 3788/2020	ROHIT GANGA DEB-MP	M/S.KOUSIK ANANDA GURU
100	WP(C)/19717/2016 3789/2020	M/S.INDOTAN CHEMICALS LTD.,-MP	M/S.UMESH CH.MOHANTY
101	WP(C)/9532/2019 3790/2020	M/S.ALCHROME CHEMICAL INDUSTRIES-MP	M/S.UMESH CH.MOHANTY
102	WP(C)/9088/2019 3791/2020	PRAMILA PATI-MP	NIRANJAN PANDA
103	WP(C)/8741/2020 3792/2020	JUNIOR ENGINEER, ELECTRICAL (ENZEN)-MP	S.C.DASH
104	WP(C)/8742/2020 3793/2020	S.D.O.ELECTRICAL (ENZEN)-MP	S.C.DASH
105	WP(C)/8743/2020 3794/2020	SATYABRATA DAS-MP	S.K.NAYAK..2
106	WP(C)/8748/2020 3795/2020	AJIT KU.DAS-MP	M/S.KAMALA KANTA MOHANTY
107	WP(C)/21937/2014 3796/2020	PRAMOD PANDA-MP	BISWA PRAKASH DHAL
108	WP(C)/8751/2020 3797/2020	M/S.GRG PROJECT-MP	M/S.SUKANTA KUMAR DALAI
109	WP(C)/14772/2018 3798/2020	SANJEEV PRADHAN-MP	M/S.SUKANTA KUMAR DALAI
110	WP(C)/3214/2020 3799/2020	M/S.GANESH STATIONARY WORKS-MP	PRASANTA KUMAR SATAPATHY
111	WP(C)/8227/2020 3800/2020	GANESH SANTRA-MP	M/S.DAYANIDHI LENKA
112	WP(C)/19798/2013 3802/2020	M/S NEELACHAL ISPAL NIGAM LTD.NINL-MP	M/S.ADITYA MISHRA
113	WP(C)/20266/2017 3803/2020	PUSPARANJAN PRADHAN-MP	M/S.SAROJ KUMAR DASH
114	WP(C)/4720/2018 3805/2020	SEKHARLAL KUMAR SAHOO-MP	HIMANSHU BHUSAN DASH
115	WP(C)/8754/2020 3806/2020	RABIRATAN SAHU-MP	M/S.S.DAS
116	WP(C)/5668/2016 3807/2020	RABIRATAN SAHU-MP	M/S.S.DAS
117	WP(C)/5668/2016 3808/2020	LAXMIDHAR SAHU-MP	M/S.PRASANTA KUMAR SATAPATHY
118	WP(C)/8755/2020 3809/2020	AMRIT TRIPATHY-MP	M/S.DAYANANDA MOHAPATRA
119	WP(C)/256/2017 3810/2020	DR.NATABAR SATAPTHY-MP	MANOJ KUMAR PANDA
120	WP(C)/8757/2020 3811/2020	ANNAPURNA PATRA-MP	SUBRAT KUMAR NAYAK
	WP(C)/8758/2020		

121	3812/2020 WP(C)/8762/2020	SITAL PRASAD SINGH-MP	LAXMI NARAYAN PATEL
122	5/2020 ARBP/16/2015	PRABODH TIRKEY-MP	
123	36/2020 RFA/61/2003	NARAYAN SAHOO-MP	
124	37/2020 RFA/61/2003	NARAYAN SAHOO-MP	
125	75/2020 CRLMP/1298/2018	SMRUTISUDHA SAHU-MP	
126	168/2020 RSA/386/2009	PITHA MAJHI-MP	S.K.NAYAK (2)
127	169/2020 RSA/386/2009	PITHA MAJHI-MP	
128	170/2020 RSA/386/2009	PITHA MAJHI-MP	
129	171/2020 RSA/387/2009	PTHA MAJHI-MP	S.K.NAYAK (2)
130	172/2020 RSA/387/2009	PTHA MAJHI-MP	
131	173/2020 RSA/387/2009	PTHA MAJHI-MP	
132	174/2020 RSA/148/2016	SASIKANTA RANA-MP	S.K.NAYAK (2)
133	210/2020 BLAPL/440/2017	GOURANGA SAHU-MP	SAMARENDRA MOHANTY
134	211/2020 BLAPL/520/2017	SUMITRA SAHU-MP	SAMARENDRA MOHANTY
135	212/2020 BLAPL/608/2017	BINILATA SAHU@BINI-MP	SAMARENDRA MOHANTY
136	213/2020 BLAPL/10670/2019	MARIANUS LAKRA-MP	
137	244/2020 FAO/82/2016	MANOJ KU.GOEL-MP	
138	351/2020 ABLAPL/9749/2019	PRASANTA PAIKARAYA @PARSURAM PAIKARAY-MP	
139	352/2020 ABLAPL/14039/2019	SUNIL KUMAR AGARWAL-MP	
140	353/2020 ABLAPL/2464/2019	SUSAMA BHATRA-MP	RAJIB LOCHAN PATTNAIK
141	354/2020 ABLAPL/4845/2019	JYOTI RANJAN BEHURA-MP	
142	355/2020 ABLAPL/1828/2020	DINESH KUMAR JADAV-MP	
143	449/2020 CRLMC/1843/2019	E.SANKAR RAO-MP	
144	3750/2020 WP(C)/3951/2016	ODISHA GRAMYA BANK-MP	
145	3760/2020 WP(C)/4740/2020	SURESH CHANDRA DAKUA-MP	
146	3761/2020 WP(C)/4741/2020	TRINATH BARAD-MP	
147	3762/2020 WP(C)/4742/2020	SANYASI SWAIN-MP	
148	3787/2020 WP(C)/21776/2019	AKSHAYA KU.MOHANTY-MP	
149	3801/2020 WP(C)/3830/2020	JATADHARI NAYAK-MP	
150	3804/2020 WP(C)/17515/2010	STATE OF ORISSA-MP	K.MOHANTY